

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CP/TCP/CSP/CSA/TCSP/TCSA/NO. 49 / (MAH) / 2017

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.04.2017

NAME OF THE PARTIES: M/s. Scoril Kumar & Madore
vs
Vidarbha Soya Milk Products

SECTION OF THE COMPANIES ACT: 397 - 398 OF THE
Companies Act 1956/2013/I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	M. S. BHARDWAJ Q.L.W V. P. VERMA	Adv for Petitioner Adv for Petitioner	<u>M. S. Bhardwaj</u> <u>V. P. Verma</u>
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2.	H.P. Mutha	Adv for the Respondent Yb Mr. Gavandkar Adv. for Petitioner.	H.P.M
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3.	Nitin Bhusarai	Adv. for Petitioner.	<u>Nitin Bhusarai</u>
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4.	Nameet Bajoria. Respondent No-II <u>ORDER</u> <u>C.A. No. 163/2016 in C.P. No. 49/397-398/CLB/MB/MAH/2013</u>		<u>Nameet Bajoria</u>
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1. The Learned Representatives of both the sides are present.
2. Heard Arguments. Adjourned to 28.04.2017 for submitting Income Tax Return Documents.

Sd/-

M.K. Shrawat
Member (Judicial)

Dated: **17.04.2017**